

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SS ALUMINIUM PVT LTD

RELEVANT PARTICULARS

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SS Aluminium Pvt Ltd
2.	Date of incorporation of corporate debtor	26.02.2013
3.	Authority under which corporate debtor is incorporated/registered	ROC, Cuttack
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27107OR2013PTC016587
5.	Address of the registered office and principal office (if any) of corporate debtor	Beside Sahadebkhunta, At/PO./P.S.: Sahadebkhunta, Baleshwar, Balasore, Orissa, India, 756001
6.	Insolvency commencement date in respect of corporate debtor	09.09.2025
7.	Estimated date of closure of insolvency resolution process	7th Mar, 2026 (180 th day from the date of Commencement of Insolvency Resolution Process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name : Suresh Chandra Pattanayak Regd. No.: IBBI/IPA-002/IP-N00759 / 2018-2019/12384
9.	Address and e-mail of the interim resolution professional, as registered with the Board	GKV-38, Gati Krushna Villa, Tankapani Road, Bhubaneswar, Dist.: Khorda, Odisha, PIN - 751018, Mail id: suresh_pattanayak@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Suresh Chandra Pattanayak 341, Ground Floor, BJB Nagar, Bhubaneswar, Dist.: Khorda, Odisha, PIN - 751014 Mail id : ssaluminiumcirp@gmail.com
11.	Last date for submission of claims	23.09.2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Cuttack has ordered the commencement of a corporate insolvency resolution process of **SS Aluminium Pvt Ltd** on **9th September 2025**.

The creditors of **SS Aluminium Pvt Ltd**, are hereby called upon to submit their claims with proof on or before **23rd of September 2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place : Bhubaneswar
Date : 12.09.2025

Sd/- Name of Interim Resolution Professional:-
Suresh Chandra Pattanayak

Size : 12 x 18 sqcm

